

DISTRICT MEDIATION AND CONCILIATION CENTRE, KANYAKUMARI AT NAGERCOIL
Cases Listed for Mediation on 19/09/2022

ALL THE PARTIES ARE REQUESTED TO RECORD THEIR PRESENCE FIRST IN THE MEDIATION CENTRE

MEDIATORS ARE REQUESTED TO EXPEDITE THE MEDIATION PROCESS AND COMPLETE IT WITHIN THE PRESCRIBED
LIMIT OF 90 DAYS FROM THE DATE OF FIRST APPEARANCE OF PARTIES BEFORE THE MEDIATOR

Adjourned Cases

S. No	Case No.	File No	Name of the Parties	Name of the Counsels	Name of Mediators	Time
1	OS. 10/2022	170/2022	Lekshmiammal -Vs- Vairvan	Thiru. V. Kannan - Thiru. N. Noble Rajan	Tmt. P.R. Jeyarani	11.30 AM
2	IDOP 332/2019	185/2022	Sahaya Rajan -Vs- Merlin Subha		Thiru. A.V. Rajan	11.30 AM
3	STC.67/2022	182/2022	Jeyosha -Vs- Mary Jeena	Thiru. BalaMurali - Thiru. Beslin Jegadheese	Thiru. M. E. Appan	12.00 PM
4	DOP.392/2022	158/2022	Sunitha -Vs- Murugan		Thiru. P. Dhurairaj	11.00 AM
5	OS. 72/2022	184/2022	Subramoniam -Vs- Selvin	Thiru. Arul Maran - Thiru. A. Lawrence	Thiru. P. Dhurairaj	11.30 AM
6	OS. 267/2019	173/2022	Radha krishnan -Vs- Bala Krishnan	Thiru. T. Thamgasamy	Thiru. H. Jegan	11.30 AM
7	STC. 266/2020	161/2022	Sundar Raj -Vs- Prabhu	Thiru. H. Sajeet - Thiru. P. Dhurairaj	Thiru. P. Jsmine Antony	12.30 AM
8	DOP. 198/2022	160/2022	John Bright Singh -Vs- Angelin		Thiru. S. Padmanabhan	11.30 AM
9	DOP.178/2022	152/2022	Mary Nirosha -Vs- Sahaya Anishan		Thiru. R. Thenkarai Maharajan	11.00AM
10	OS.216/2019	191/2022	Snkaravel -Vs- Thiruvaduthurai Atheenam	Subhakaravel - Kumaran Nair	Thiru. R. Thenkarai Maharajan	11.30AM
11	HMOP. 736/2021	135/2022	Padmanabhan -Vs- Indhu		Thiru. R. Thenkarai Maharajan	11.45 AM
12	IDOP. 291/2021	154/2022	Abilash -Vs- Babisha Mol		Tmt. F. Sujatha Cisrina	11.30 AM

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Adjourned Cases

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13	CRL OP (MD) No. 9478&9539/22	118/2022	Albert Nobel -Vs- Sindhiya	Thiru. K. Jerish Neeraj -Thiru. M. Vaikkam karunanithi	Tmt. F. Sujatha Cistrina	11.45 AM
14	EP. 118/2021	140/2022	Sri Ram City Union Finance -Vs- Antony Sahaya Sndar	Thiru. G. Sivarja Boopathy - Tmt. A. Elischithra Devi	Tmt. F. Sujatha Cistrina	12.00 PM
15	DOP 499/2020	153/2022	Babisha Mol -Vs- Abilash		Thiru. S.V. Uma Shankar	11.30 AM
16	OS. 228/2021	141/2022	Pushbalatha -Vs- Sree Raghuraman	Thiru. E.M. Ramchandrar - Thiru. Lawerance peter shaw	Thiru. V. Chenthilkumar	12.00 PM
17	OS. 14/2021	194/2022	Sudalaiyandi -Vs- Shunmugavel	Thiru. K.S. Palani - Thiru. P. Balamurugan	Thiru. V. Chenthilkumar	12.30 PM

NEW CASES

1	OS. 78/2022	215/2022	State Bank of India -Vs- Venkadeshwari	Thiru. M. Swarna Kumar - Thiru. A.T. Ananthanarayanan	Thiru. P. Jasmine Antony	12.00 PM
2	OS. 192/2020	214/2022	Thiruvaduthurai Atheenam -Vs- Chandra	Thiru. V. Kumaran Nair - Thiru. N. Thyagarajan	Thiru. A.V. Rajan	11.30 AM

DISTRICT MEDIATION AND CONCILIATION CENTRE, KANYAKUMARI AT NAGERCOIL**Cases Listed for Mediation on 20/09/2022**

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Adjourned Cases

S. No	Case No.	File No	Name of the Parties	Name of the Counsels	Name of Mediators	Time
1	OS. 121/2017	209/2022	PaulThangam -Vs - Selvaraj	Thiru. P. Johnson - Thiru. S. Subbiah	Thiru. A.V. Rajan	11.30 AM
2	STC. 90/2019	183/2022	Krishna Dhas -Vs- Ramesh	Thiru. T.V. Balasubramanian	Tmt. P. R. Jeyarani	11.30 AM
3	OS. 74/2022	142/2022	Rajan -Vs- Malliga	Thiru. Balaji Rajaram - Thiru. Suresh kumar	Tmt. J. Susheela Devi	11.30 AM
4	STC. 214/2020	167/2022	Perumal -Vs- Rajkumar	Thiru. K. Nagalingam - Thiru. N. Sivathanumalayan	Tmt. J. Susheela Devi	11.45 AM
5	STC 30/2022	180/2022	Sumesh -Vs- Selvin Jegannath	Thiru. M.P.N. Ambadi - Thiru. A. Praveen	Tmt. K. Elischithra Devi	11.30 AM
6	DVC 18/2022	208/2022	Dhivya Shamini -Vs- Immanuel	Thiru. S. Cheguvara - Thiru. Ashok Padma Raj	Tmt. K. Elischithra Devi	12.00 PM
7	OS. 66/2020	143/2022	Lekshmanna -Vs- Paulpandiyan	Thiru. V.Sabapathy - Thiru. Selvakumar	Tmt. K. Elischithra Devi	12.30 AM
8	OS. 254/2021	190/2022	Appavu Nadar -Vs- Arul Kumaran	Thiru. Elango - Thiru. K. Anand	Thiru. S. Padmanabhan	11.30 AM
9	DVC 4/2022	108/2022	Ronald Hebsi -Vs- Bala Krishnan	Thiru. U.A. Perumal	Thiru. P. Jasmine Antony	3.00 PM

S. No	Case No.	File No	Name of the Parties	Name of the Counsels	Name of Mediators	Time
10	OS. 110/2014	110/2022	Yesudasan -Vs- Antony Amalraj	Thiru. M.S. Moorthy - Thiru. P. Asarutheen	Thiru. P. Jasmine Antony	3.30 PM

NEW CASE

1	OS. 171/2022	216/2022	Sheeja -Vs- Sharathi	Thiru. M. Samraj - Thiru. P. Suresh	Thiru. H. Jegan	11.30 AM
2	HMOP 498/2022	217/2022	Paul Kumar -Vs- Nirmala		Thiru. S. Padmanabhan	11.30 AM

DISTRICT MEDIATION AND CONCILIATION CENTRE, KANYAKUMARI AT NAGERCOIL

Cases Listed for Mediation on 21/09/2022

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Adjourned Cases

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1	IDOP. 513/2022	198/2022	Ashlin Nimo -Vs - Darwin Britto		Thiru. P. Durairaj	11.30 AM
2	HMOP 240/2022	159/2022	Madhu kumar -Vs- Santhanapriya		Thiru. H. Jegan	11.30 AM

NEW CASES

1	DOP 468/2022	218/2022	Joseph Xavier -Vs- Asia sahaya christina		Thiru. R. Thenkarai Maharajan	11.30 AM
2	IDOP 481/2022	219/2022	Kiruba -Vs- Jeya kumar		Thiru. S.V. Uma Shankar	11.30 AM

DISTRICT MEDIATION AND CONCILIATION CENTRE, KANYAKUMARI AT NAGERCOIL**Cases Listed for Mediation on 22/09/2022**

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Adjourned Cases

S. No	Case No.	File No	Name of the Parties	Name of the Counsels	Name of Mediators	Time
1	STC 1016/2018	212/2022	Mahesh -Vs - Santha	Thiru. A. Maria Stephen - Thiru. M.P.N. Ampadi	Tmt. P.R. Jeyarani	11.30 AM
2	HMOP 485/2022	207/2022	Suthakaran -Vs- Sugana sundari		Tmt. J. Susheela Devi	11.30 AM
3	EP 1/21 in OS 3/2017	192/2022	Muthurama lingam -Vs- Pushpalatha	Thiru. T. shunmugam - Thiru. Palani	Thiru. S.V. Uma Shankar	11.30 AM
4	OS 96/2022	133/2022	Mal Nadar -Vs- Viji	Thiru. B. Harikesavan - Thiru. S. Gopalan	Thiru. H. Jegan	11.30 AM
5	STC 975/2018	166/2022	Satheesh kumar -Vs- Rajesh	Thiru. Ananth Chellaram - Thiru. F. Gilbert Alwin	Thiru. V. Chenthil Kumar	12.30 PM
6	DOP 108/2022	206/2022	Maria Preethi -Vs- Devasahayam Pillai		Thiru. V. Chenthil Kumar	11.30 AM
7	STC 345/2018	129/2022	James -Vs- Sathiaseelan	Thiru. G. Ramesh - Thiru. P. Paramadhas	Tmt, P.R. Jeyarani	11.45 AM
8	IDOP 180/2022	121/2022	Siva Anand -Vs- Jenifer Rani		Thiru. S. Padmanabhan	11.30 AM

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NEW CASES

1	OS 129/2022	222/2022	State Bank Of India -Vs- Selvaraj	Thiru. T.S. Raja kumar - Thiru. N. Nalla Sivan Pillai	Tmt. J. Susheela Devi	11.45 AM
2	OS 141/2022	221/2022	Kumar -Vs- Uma Narayani	Thiru. T. K.S.Maniam - Thiru. A. Maria stephen	Thiru. V. Chenthil Kumar	12.45 PM

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1	STC 4/2021	172/2022	Selvamurugan -Vs - Amuthan	Thiru. Sivaraja Boopathy - Thiru. G. Prakash Edwin kumar	Thiru. P. Dhurairaj	11.00 AM
2	OS 87/2022	131/2022	Canara Bank -Vs- Selvan	Thiru. K, Dhanujayan - Thiru. A. Sahaya Arasu	Thiru. P. Dhurairaj	11.30 AM
3	CrImp 4530/2022	203/2022	Vijai -Vs- Janavi Marial	Thiru.A.K.E. Appaji	Thiru. R. Thenkarai Maharajan	11.30 AM
4	DVC 14/2022	139/2022	Jenifer John -Vs- Manuvel Johnson	Thiru. L. Sahaya Varuvel Rajan - Thiru. J. Jawahar	Thiru. S.V. Umashankar	11.30 AM
5	DOP. 454/2022	205/2022	Majitha -Vs- Eronimas		Tmt. F. Sujatha Cisrina	11.30 AM

NEW CASES

1	HMOP 467/2022	220/2022	Kumar -Vs- Uma Maheswari		Tmt. F. Sujatha Cisrina	11.45 AM
2	MC 21/2022	223/2022	Suba santhiya -Vs- Manikandan		Tmt. K. Elisvhithra Devi	12.00 PM